

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 11.03.2022 (FRIDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 199 & 200 of 2022	ICICI Bank Ltd. Vs. Subodh Kumar Agarwal Resolution Professional of Ushdev International Ltd. With	Nitesh Jain	Vishrutyi Sahni Kumar Kislay Subodh Kr. Agrawal
2.	Comp. App. (AT) (Ins) No. 172 & 173 of 2022	Committee of Creditors of Ushdev International Ltd. Through State Bank of India Vs. Subodh Kumar Agrawal & Ors.	Ritu Bhalla	Ujjal Banerjee Kumar Kislay Subodh Kr. Agrawal-R1 Gautam Ankhad Kumar Anurag Singh-R2 Nitesh Jain-R3

For Directions

3.	Comp. App. (AT) (Ins) No. 583 of 2021	Aditya Kumar Tibrewal Resolution Professional of Sri Balaji Forest Products Pvt. Ltd. Vs. Om Prakash Pandey & Ors.	Arjun Asthana	Subhasish Bhowmick-R1 Debaleena Gangul-R2 B. Gayatri-R5 J. Patnaik
----	---------------------------------------	-----------------------------------------------------------------------------------------------------------------------------	---------------	-----------------------------------------------------------------------------

For Admission (Fresh Cases)

4.	Comp. App. (AT) (Ins) No. 10 of 2022	Rajeev Lochan Das Vs. Nisharani Mahapatra & Anr.	SM Sundaram	Patita P. Bishwal-R1 Neeraj Kr. Gupta-R2
5.	Comp. App. (AT) (Ins) No. 236 of 2022	UCO Bank Vs. Reena Bansal	Akash Tandon	
6.	Comp. App. (AT) (Ins) No. 237 of 2022	UCO Bank Flagship Corporate Branch Vs. Shankar Poddar	Akash Tandon	

7.	Comp. App. (AT) (Ins) No. 238 of 2022	UCO Bank Flagship Corporate Branch Vs. Gopal Poddar	Akash Tandon	
8.	Comp. App. (AT) (Ins) No. 239 of 2022	UCO Bank Vs. Sanjay Prakash bansal	Akash Tandon	
9.	Comp. App. (AT) (Ins) No. 241 of 2022	Principal Commissioner of Income Tax, Dibrugarh & Anr. Vs. Assam Company India Ltd.	Shlok Chandra	
10.	Comp. App. (AT) (Ins) No. 242 of 2022	Principal Commissioner of Income Tax, Dibrugarh & Anr. Vs. Assam Company India Ltd.	Shlok Chandra	
11.	Comp. App. (AT) (Ins) No. 243 of 2022	Principal Commissioner of Income Tax, Dibrugarh & Anr. Vs. Assam Company India Ltd.	Shlok Chandra	
12.	Comp. App. (AT) (Ins) No. 244 of 2022	Tata Hitachi Construction Machinery Company Pvt. Ltd. Vs. Megha Agarwal Resolution Professional, Universal Industrial Equipment and Technical Services Pvt. Ltd. & Anr.	Mohd Azeem Khan	
13.	Comp. App. (AT) (Ins) No. 247 of 2022	UCO Bank Vs. Sanjay Prakash Bansal	Akash Tandon	
14.	Comp. App. (AT) (Ins) No. 248 of 2022	UCO Bank Vs. Reena Bansal	Akash Tandon	
15.	Comp. App. (AT) (Ins) No. 249 of 2022	UCO Bank Flagship Corporate Branch Vs. Gaurav Poddar	Akash Tandon	
16.	Comp. App. (AT) (Ins) No. 250 of 2022	UCO Bank Flagship Corporate Branch Vs. Shubas Poddar	Akash Tandon	

17.	Comp. App. (AT) (Ins) No. 251 of 2022	UCO Bank Vs. Gopal Poddar	Akash Tandon	
-----	---------------------------------------------	---------------------------------	--------------	--

For Admission (After Notice)

18.	Comp. App. (AT) (Ins) No. 961 of 2021	Eastern Power Distribution Company Vs. Maithan Alloys Ltd. & Ors.	Rakesh K. Sharma	Supriyo Gole Shambo Nandy Arijit Mazumdar0-R-1 Rahul Auddy-R2
19.	Comp. App. (AT) (Ins) No. 1057 of 2021 & I.A. No. 2804 of 2021	Adriatic Sea Foods Pvt. Ltd. Vs. Suresh Kumar Jain	Vedanta Varma	Anoop P. Awasthi Parthvi Ahuja Prapti Singh-R1
20.	Comp. App. (AT) (Ins) No. 03 of 2022	Sanjeev Mahajan Vs. Indian Bank (Erstwhile Allahabad Bank) & Anr.	Kumar Anurag Singh	Rajesh Kr. Gautam

For Hearing

21.	Comp. App. (AT) (Ins) No. 422 of 2021	Ranasaria Poly Pack Pvt. Ltd. Vs. Uniwold Sugars Pvt. Ltd. & Anr. With	Archi Agarwal Sahil Tagotra	Abhishek Anand Viren Sharma-R1 Mandeep Kalra Paras Mohon Sharma Srishti Tiwari
22.	Comp. App. (AT) (Ins) No. 741 of 2021	Simbhaoli Sugars Ltd. Vs. Pramod Kumar Sharma, Resolution Professional of Uniwold Sugars Pvt. Ltd. & Ors.	Rachit Batra	G.P. Madaan Abhishek Anand Viren Sharma-R1 Pramod K. Sharma-RP Mandeep Kalra-R3
23.	Comp. App. (AT) (Ins) No. 65 of 2022	Ravi Kumar Tomar Vs. Newgen Speciality Plastics Ltd. & Anr.	Pren Nath Aneja	Mohit Nandwani-R1 CMA Sandeep Kr. Bhatt

02:00 PM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Hearing

24.	Comp. App. (AT) (Ins) No. 951 of 2021	Santanu T. Ray, resolution Professional of Zicom SAAS Pvt. Ltd. Vs. Tata Capital Financial Services Ltd. & Ors.	Udit Kishah	R. Sudhinder Ekta Bhasin Nikhil Kr. Singh-R1 Nishit Dhruva Prakash Shinde-R2-4
-----	---------------------------------------------	-----------------------------------------------------------------------------------------------------------------------------	-------------	--------------------------------------------------------------------------------------------

Copy to: -

1. Notice Board
2. Website: www.nclat.nic.in

**By order of Hon'ble Chairperson
-sd/-
Registrar**